

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
M/s MUKTAR AUTOMOBILES PRIVATE LIMITED	
OPERATING IN AUTOMOBILE SECTOR IN GOA	
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Muktar Automobiles Private Limited PAN: AAHCM1932D CIN: U50103GA2011PTC006675
2. Address of the registered office	House No Plot No 92/93/94 Pilerne Industrial Estate, North Goa, Bardez, Goa-403511
3. URL of website	sites.google.com/view/cirpmuktarautomobiles
4. Details of place where majority of fixed assets are located	1. Plot No 76, Survey No 34, Verna Industrial Estate, Verna, Goa. 2. Plot No 28, Survey No 28, Kakoda Industrial Estate, Kakoda, Goa.
5. Installed capacity of main products/ services	0 (as per information available with the undersigned)
6. Quantity & value of main products/ services sold in last financial year	0 units (as per information available with the undersigned)
7. Number of employees/ workmen	0 (as on CIRP commencement date)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details have been made available at: sites.google.com/view/cirpmuktarautomobiles
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Detailed Invitation for EOI containing eligibility criteria has been made available at: sites.google.com/view/cirpmuktarautomobiles
10. Last date for receipt of expression of interest	20th July, 2024
11. Date of issue of provisional list of prospective resolution applicants	30th July, 2024
12. Last date for submission of objections to provisional list	4th August, 2024
13. Date of issue of final list of prospective resolution applicants	14th August, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	19th August, 2024
15. Last date for submission of resolution plans	18th September, 2024*
16. Process email id to submit EOI	cirp.muktarautomobiles@gmail.com
*Form G timelines shall be subject to necessary approval from the Hon'ble NCLT, Mumbai Bench for extension of CIRP in the matter beyond 08.09.2024 and the timelines mentioned are as per the IBBI (Corporate Insolvency Resolution Process) Regulations, 2016 and may vary based on provisions thereunder.	
Sd/-	
Garima Diggwal	
Date : 05.07.2024	IBBI Regn. No.: IBBI/IPA-001/IP-P-02018/2020-2021/13158
Place: Jaipur	AFA No.: AA1/13158/02/250524/105769 valid upto 30.06.2025
	Regdd Add.: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan, 302017
	For Muktar Automobiles Private Limited



फॉर्म जी	
गोव्यात ऑटोमोबाईल सेक्टरमध्ये कार्यरत मेसर्स मुक्ता ऑटोमोबाईल्स प्रायव्हेट लिमिटेडसाठी एक्सप्रेसन ऑफ इंटरेस्ट मागवणे	
[भारतीय नादारी व दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी लिक्विडेशन प्रक्रिया) अधिनियम 2016 चा नियमन 36 ए उपनियमन (1) अंतर्गत]	
संबंधित तपशील	
1	कॉर्पोरेट कर्जदाराचे नाव सोबत पॅन आणि सीआयएनएलएलपी क्र.
2	नॉंदणीकृत कार्यालयाचा पत्ता
3	संकेतस्थळाचे युआरएल
4	ठिकाणाचा तपशील जेथे बहुसंख्य फिक्स्ड असेट्स लोकेटेड आहेत
5	मुख्य उत्पादने/सेवांची स्थापित क्षमता
6	गेल्या आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादनांचे/सेवांचे प्रमाण आणि मूल्य
7	कर्मचारी/कामगारांची संख्या
8	दोन वर्षांच्या अंतिम उपलब्ध आर्थिक विवरणांसह (शेड्युलसह) पुढील तपशील, कर्जदारांच्या याद्या प्रक्रियेच्या पुढील कार्यक्रमासाठी संबंधित तारखा येथे उपलब्ध आहेत.
9	संहितेच्या कलम 25(2)(एच) अंतर्गत रिझोल्यूशन अर्जदारांसाठी पात्रता येथे उपलब्ध आहे.
10	एक्सप्रेसन ऑफ इंटरेस्टच्या रिसिप्टची अंतिम तारीख
11	संभाव्य ठराव अर्जदारांची ताल्युरती यादी जारी करण्याची तारीख
12	तासुराच्या यादीवर हरकती सादर करण्याची शेवटची तारीख
13	संभाव्य ठराव अर्जदारांची अंतिम यादी जारी करण्याची तारीख
14	संभाव्य रिझोल्यूशन अर्जदारांना माहिती जापण, मूल्यांकन मॅट्रिक्स आणि रिझोल्यूशन प्लॅनची विनंती जारी करण्याची तारीख
15	संकल्प योजना सादर करण्याची शेवटची तारीख
16	ईओआय सबमिट करण्यासाठी ईमेल आयडीवर प्रक्रिया करा
<p>*फॉर्म जी टाइमलाइन्स 08.09.2024 च्या पुढे सीआयआरपीच्या विस्तारासाठी माननीय एनसीएलटी, मुंबई खंडपीठाच्या आवश्यक मंजूरीच्या अधीन असतील आणि नमूद केलेल्या टाइमलाइन आयबीबीआय (कॉर्पोरेट दिवाळखोरी रिझोल्यूशन प्रक्रिया) नियमावली, 2016 आणि त्याखालील तरतुदीवर आधारित बदलू शकतात.</p>	
<p>सही- गरिमा दिग्गीवाल BBIPFA-001/FP-P-02019/2020-2021/13158 एएफए क्र.: AA/13158/02/250524/105769 पर्यंत वैध 30.06.2025 नॉंदणी पत्ता: 91, मोजी कॉलनी, मालवीय नगर, जयपूर, राजस्थान, 302017 मुक्ता ऑटोमोबाईल्स प्रायव्हेट लिमिटेडसाठी</p>	
<p>दिनांकित: 05.07.2024 ठिकाण: जयपूर</p>	

